

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. IA/3956/2023 C.P. (IB)/610(MB)2021

IN THE MATTER OF

IDBI Bank Limited

... Petitioner

Vs

M/S. Zicom Electronic Security Systems Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Shyam Kapadia (PH)

For the Respondent/RP: Adv. Rohit Gupta (PH)

ORDER

IA 3956 of 2023-Counsel for the Petitioner prays for a short adjournment so as to get certain clarifications on the Plan. Allowed as prayed for. Adjourned to **16.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/